

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/62(CHE)/2022
PETITION NUMBER : CA(CAA)/17(CHE)2022
NAME OF THE PETITIONER(S) : Watrak Infrastructure Private Limited
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA,2013

ORDER

The Applicant is represented by the Ld. Counsel Mr. Suresh Vigneshwar through video conferencing mode.

List this matter before Regular Bench on **07.12.2022** for further hearing.

—sd—

(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS

—sd—

(DR. MADAN BHALCHANDRA GOSAVI)
MEMBER (JUDICIAL)